GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3388
ANSWERED ON:12.12.2014
EXPORT OF MARINE PRODUCTS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum and value of marine products exported and imported during each of the last three years and the current year, countrywise:
- (b) whether the Government proposes to import Hilsa fish from foreign countries specially from neighbouring countries including Bangladesh and if so, the details there of indicating quantum and value thereof;
- (c) the manner in which Marine Products Export Development Authority (MPEDA) is facilitating the export of value added marine food products from Andhra Pradesh;
- (d) the financial assistance given to seafood units, agua farmers and fishermen during the said period, State/UT-wise; and
- (e) the special emphasis made by the Government under Technology Upgradation Scheme for Marine Products to increase their production, productivity and exports?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) The quantum and value of marine products exported and imported during each of the last three years and the current year, country wise is annexed (Annexure I).
- (b) No Madam, import of fish is a market driven activity based on domestic demand & supply in the country; The quantity and value of import of Hilsa in the last two years is as below:

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2012-13 2013-14
HILSA(IN QTY VALUE QTY VALUE
ALL FORMS) (KG) (US $ (KG) (US $
MILLION) MILLION)
TOTAL 1203 5.34 903 1.85
Source DGCI&S
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(c) MPEDA has assisted 14 processing units in Andhra Pradesh to install machinery and equipment for the production of Value Added Marine Products to produce 283.82 MT/day. Under the Sea Freight Assistance scheme, assistance is provided for the export of specified value added items to encourage the export of these high value items. Assistance at the rate of 100% of the freight differential per container for the first three years and 50% for the fourth year is given by MPEDA. By implementing various financial assistance schemes MPEDA is helping the entrepreneurs of Andhra Pradesh in the production and exports of value added marine products.

The details of the various financial assistance schemes for promoting the exports of value added marine products operated by MPEDA in Andhra Pradesh are at Annexure - II.

- (d) The State/UT-wise financial assistance provided to seafood units, aquafarmers & fishermen under various schemes during the last three years and 2014-15 (up to 30/11/2014) is at Annexure III.
- (e) Export of value added marine products requires state-of-art technology in production / processing / packaging, warehousing and transportation. It calls for new investment in Buildings, Plant, Machinery etc. Therefore, Technology Upgradation Scheme for Marine Products (TUSMP) is an effort by MPEDA to provide financial assistance to exporters for setting up new units, to expand the existing production capacity for value added products and for diversifying into value addition through institutional finance. However, the assistance will be subject to full commitment of the exporter to value addition, which needs to be demonstrated by fulfilling an annual export obligation covering value added products specifically notified by the Authority which is as follows;

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Export Obligation of Value Added
Category Product (Rs.in Crore)
Annual Total for 10 Years
I 7.0 70
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II 5.3 53 III 2.8 28

The release of capital subsidy will be subject to production of a bank guarantee of an amount equivalent to 10% of the eligible subsidy for a period of ten years. If the total export obligation for ten years is discharged earlier, the bank guarantee can be released in full.